## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

**APPLICATION NUMBER** 

**PETITION NUMBER** 

: TCP/211/2016

NAME OF THE PETITIONER(S)

: Raffath

NAME OF THE RESPONDENT(S)

: Southern Roofings Pvt Ltd & 4

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

R. Prithviraj Pandian

Courselfor

R, 3-5

\* Sandhya

to. M/s. Sarvabhauman

Courselpe Perinano.

## **ORDER**

Ms K Sandhya, proxy counsel representing counsel for petitioner present. Shri R Prithviraj Pandian, counsel for R1, R3 to R5 present. Both the counsels sought time for submitting final arguments. Time extended at request. Put up for hearing on 31.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tarig) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)